

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-20/2001(pt.)/4106/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri D. Ullah,  
District and Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati, the 9<sup>th</sup> May, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter Nos. DJKA/3762/2023 Dated 8<sup>th</sup> May, 2023 and DJKA/3813/2023  
Dated 9<sup>th</sup> May, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **two days casual leave on 08.05.2023 & 09.05.2023**, has been granted. The next senior most Judicial officer at the station would be in charge of your Court and office during your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/2001(pt.)/4107/A, dated , 09-05-2023**

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
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